

4. Outdoor Media:

- (a) Messages on Prohibition were on continuous display on following outdoor media in Delhi and Faridabad :
- (i) 250 Kiosks.
 - (ii) 20 bus queue shelters in Delhi.
 - (iii) 76 hoardings in Andhra Pradesh, Karnataka, Kerala and Tamil Nadu.
 - (iv) Message on Prohibition is on display on animation display board at Katra, Jammu.

International Channel

2281. DR. RAMESH CHAND TOMAR:
SHRIMATI BHAVNA CHIKHLIA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

- (a) whether attention of the Government has been drawn to the news item captioned 'Doordarshan poised to go International' appearing in the 'Hindustan Times' dated June 26, 1995;
- (b) if so, the facts and details thereof;
- (c) the amount allocated for the purpose during 1995-96; and
- (d) the estimated annual earnings as a result thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI. K. P. SINGH DEO) : (a) and (b). Yes, Sir. Doordarshan has entered into an agreement with Pan Am Sat for hiring transponders on its satellite that will enable Doordarshan's international service to be visible in Europe and Northern America in addition to South Asia and the Middle East.

- (c) No separate budget allocation has been made for this service during the current financial year.
- (d) It is too early to make an estimate.

Satluj Yamuna Link Canal

2282. SHRI. B.L. SHARMA PREM : Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government are considering any review of the agreement on sharing of Satluj and Yamuna waters;
- (b) whether the completion of construction of SYL canal is held up because of (a) above;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (d) the time by which the construction which was started in 1967 is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI. P.V.RANGAYYA NAIDU): (a) There is no proposal to review the Agreements on Sharing of Satluj and Yamuna waters.

- (b) to (e). The information cannot be disclosed in Public Interest.

[Translation]

Improvement in Postal Services

2283. DR. P.R. GANGWAR : Will the Minister of COMMUNICATION be pleased to state :

- (a) whether the Government are aware of the falling standard of postal services in small towns and villages; and
- (b) if so, the steps being taken to improve the standard of postal services?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) and (b). While there has been no general fall in the standard of postal services in small towns and villages, problems in delivery and counter services are received from some areas due to operational constraints like suspension of transport services, shortage of staff, adverse weather, law and order condition in some areas and lack of adequate availability of funds from nationalised banks for delivery of Money Orders, etc. The quality of services is regularly monitored at various levels in the Department and general and specific complaints regarding operational inadequacy are taken note of an remedial action taken within the available constraints.

[English]

Telephone Exchanges in Maharashtra

2284. SHRIMATI SURYAKANTA PATIL : Will the Minister of COMMUNICATIONS be pleased to state :

- (a) the number of telephone exchanges both electronics and electro-mechanical in the rural areas of Maharashtra at present together with capacity of telephone lines of these exchanges;
- (b) the number of exchanges proposed to be set up during the year 1995-96 with locations thereof;
- (c) whether the Government propose to replace the electro-mechanical exchanges by electronic exchanges; and
- (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) A total of 1894 telephone exchanges, both electronic and electro-mechanical are working in rural areas of Maharashtra as on 31.3.95. The details of these exchanges alongwith capacity are being collected and will be laid on the Table of the House.

- (b) During 1995-96, 100 telephone exchanges are proposed to be set up. The details of locations are given in the enclosed *Statement*.

(c) Yes, Sir.

- (d) All the electro-mechanical MAX-III exchanges working in rural areas are planned to be replaced by electronic exchanges by the end of Eighth Plan.

STATEMENT

List of Telephone Exchanges proposed to be set up during 1995-96

Name of SSA	Name of Exchange
Aurangabad	1. Zalta
	2. Jamgaon
	3. Sekta
	4. Langi
	5. Bokudjalgaon
	6. Mhaismal
	7. Wadod
Beed	8. Chiklamba
	9. Khandvi
	10. Devla
	11. Adas
	12. Shiral
	13. Khadkat
	14. Umpur
Akola	15. Bhavthana
	16. Wadali Deshmukh
	17. Umrer
	18. Kalamboli
Jalna	19. Asegaon
	20. Dahjefal
	21. Shelgaon
	22. Dhawda
	23. Shelgaon
	24. Nlani
	25. Wakulni
Latur	26. Shivri Kothal
	27. Sakol
	28. Ekurga
	29. Murudakola
Osmanabad	30. Horti
	31. Itkooor
	32. Moha
	33. Khanaswadi
	34. Dhanori
	35. Para
	36. Padoli
	37. Asu

Name of SSA	Name of Exchange
Parbhani	38. Madasgaon
	39. Panknhergaon
	40. Pusegaon
	41. Goregaon
	42. Waranga
	43. Kanhergaon
	44. Yetala
Nanded	45. Wagalwada
	46. Sindhi
	47. Wanola
Amravati	48. Patwada
	49. Adgaon
	50. Gadegaon
Buldhana	51. Sultanpur
	52. Kilwad
Nagpur	53. Koradi
	54. Nagarthan
	55. Deoli
Jalgaon	56. Ranganwadi
	57. Kinihi
	58. Wakod
	59. Maldawadi
Thane (Kalyan)	60. Nimkhedi
	61. Hatale
	62. Khan Bhane
	63. Chandrar
	64. Kharchi
	65. Bhadli
	66. Sunasgaon
Pune	67. Wakadi
	68. Asoda
	69. Khandane
	70. Nirmal
	71. Vadgaon (Dhayri)
	72. Gorhe BK
	73. Digvi
	74. Deolgaon Raje
75. Malwadi	
76. Nimone	
77. Ambade	

Name of SSA	Name of Exchange
	78. Karandi
	79. Gayatri
Raigad	80. Purar
	81. Ghosala
	82. Devnave
	83. Nagothane (IPCL)
	84. Wagaran
	85. Kashid
Sangali	86. Rile
	87. Yelapur
	88. Daribad
	89. Boragi
	90. Utagi
	91. Shalgaon
	92. Jakhpur
Ratnagiri	93. Zarap
	94. Chouke
	95. Takali
	96. Malegaon
	97. Kondye
	98. Khumbhawe
	99. Waghipur
	100. Kelshi

[*Translation*]

Flaring of Natural Gas

2285. DR. LAL BAHADUR RAWAL : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the flaring of natural gas is taking place in a large scale in the various petroleum fields despite its shortage; and

(b) if so, the details thereof and the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) and (b). The production of natural gas in 1994-95 was 53.1 MMSCMD out of which 5.55 MMSCMD was flared. Flaring of gas is partly for technical reasons and partly because of lack of transportation and compression facilities, non-drawal by consumers etc. The Government is implementing a number of projects including the Gas Flaring Reduction Project in the Western Offshore to reduce flaring to technically minimum levels.

[*English*]

Powers to Home Guard

2286. SHRI KRISHAN DUTT SULTANPURI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Home Guard personnel posted with Delhi Police have been given powers to check the Driving Licences and also confiscate the Driving Licences for violating of traffic rules and recover challan money in the absence of police official; and

(b) if not, whether Government would issue suitable instructions to the Home Guard personnel not to confiscate the Driving Licences?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED) : (a) No, Sir.

(b) The staff of Delhi Home Guards detailed for duty with Delhi Police are regularly instructed not to check the driving licences or confiscate them. They only assist the traffic police in regulating traffic. They can note down the registration numbers of erring vehicles and send the same to the Notice Branch of the Traffic Police for issuance of notices to the owners of erring vehicles.

[*Translation*]

Telephone Connections

2287. SHRI PHOOL CHAND VERMA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of applications, circle-wise for telephone connections pending as on January 1, 1995;

(b) the additional applications received from January to August 1995;

(c) the number of connections released during the period; and

(d) the number of applications pending for more than one year?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) The details are given as per enclosed *Statement*.

(b) to (d). The information is being collected and will be laid on the Table of the House.

STATEMENT

Number of Applications Circle-wise, for Telephone Connections pending as on 1st January 1995

Sl.No.	Name of Circle	No. of applications pending
1.	Andhra Pradesh	145936
2.	Assam	15425
3.	Bihar	35685
4.	Gujarat	235972